

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16. C.P. (IB)-1666/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Dynamix India Drill Con.Co.

V/s

Netizen Engineering Pvt.Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the Petitioner present and submits that he wants to withdraw
the Petition. Petition is dismissed as withdrawn.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/